

Roll No. 

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**LDA/LDC EXAMINATION – 2015**  
**(For Subordinate Courts of Manipur)**  
**GENERAL KNOWLEDGE**

**Duration: 3 hrs**

**Question Booklet**

**Full Marks: 100 marks**

**GENERAL INSTRUCTION FOR MARKING OMR SHEET & OTHERS**

Strict compliance of instructions is essential. Answer sheet will be processed by Electronic means in computer. Invalidation of Answer Sheet due to incomplete / incorrect filling of the OMR sheet will be the sole responsibility of the candidate. Accordingly candidates are advised to adhere to these instructions:

1. Use **BLACK / BLUE Ball point pen only**. Ink pen, pencil or pens with colours are strictly prohibited.
2. Write your Roll Number, Name (in Block), Subject, Examination Centre, Signature and Date of Exam in appropriate places on the OMR Sheet.
3. Mark the correct answer by darkening the circle.
4. Use of white fluid / eraser / blade etc. for correction in OMR sheet is not permitted.
5. Once marked, no change in the answer shall be permitted.
6. More than one answer is not allowed. Multiple answers given against one question will not be considered for evaluation, *i.e. marking more than one answer or making alterations after marking an answer will result in zero mark.*
7. Do not make any stray mark on the OMR sheet.
8. Do not cut or mutilate the OMR sheet.
9. Do not fold or damage the OMR sheet.
10. The signature should be identical with the signature given by the candidate in Application Form submitted to the High Court.
11. Candidate has to ascertain that the information furnished by him / her in the OMR Sheet are correct and duly checked by the invigilator.
12. Do not do any rough work on the OMR Sheet.
13. There will be no re-checking / re-evaluation of the OMR sheet.
14. Please ensure that you have returned the OMR/Answer sheets to the Invigilator before leaving the Examination Hall.

**LDA/LDC EXAMINATION, 2015 FOR SUBORDINATE COURTS OF MANIPUR.**

**GENERAL KNOWLEDGE & CURRENT AFFAIRS**

*Maximum Marks: 100*

*Time Allowed: 3(Three) Hours*

**INSTRUCTIONS**

- CANDIDATES SHOULD ATTEMPT ALL QUESTIONS.
  - EACH QUESTION CARRIES EQUAL MARK.
  - THERE WILL BE NO NEGATIVE MARKING FOR WRONG ANSWER.
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1. Government newly launched 'Pharma Jan Samadhan' is for-
  - (A) A web enabled system for redressal of consumers 'grievances related to pricing and availability of medicines.
  - (B) A web enabled system for purchasing medicines through online.
  - (C) A web enabled system for consulting medical related queries through internet.
  - (D) A scheme where free medical aids is given to persons below poverty line.
  
2. The indigenously made vaccine 'Rotavirus' is to combat-
  - (A) Swine flu
  - (B) Bird flu
  - (C) Infant related mortality from Diarrhoea
  - (D) Anti rabies from animals bites
  
3. Oscar Awards for Best Picture, 2015 to -
  - (A) Birdman
  - (B) The phone call
  - (C) The interview
  - (D) The theory of everything
  
4. FIFA Ballon d'Or, 2014 goes to -
  - (A) Lionel Messi
  - (B) Cristiano Ronaldo
  - (C) Neymar
  - (D) Manuel Neuer
  
5. The next 36<sup>th</sup> National Games will be hosted by -
  - (A) Kerala
  - (B) Goa
  - (C) Chhattisgarh
  - (D) Manipur
  
6. 'Digital Saksharta Abhiyaan' for making people digitally literate was first started in which State?
  - (A) Delhi
  - (B) Kerala
  - (C) Haryana
  - (D) Tamil Nadu



7. The present Chief Justice of India is -  
(A) TS Thakur  
(B) HL Dattu  
(C) R. Dave  
(D) RM Lodha
8. Lee Kuan Yew, who passed away on 23 March 2015, was the architect and the first Prime Minister of which Asian country?  
(A) Japan  
(B) Singapore  
(C) Malaysia  
(D) Thailand
9. The Supreme Court of India, on March 2015, declared section 66A of IT Act as unconstitutional. The punishment under the Section is  
(A) 3 years imprisonment  
(B) 3 years imprisonment and with fine  
(C) 5 years imprisonment  
(D) 5 years imprisonment and with fine
10. Which of the following, in March 2015, became the first court in India to set up dedicated commercial courts within it to ensure speedy disposal of cases?  
(A) Delhi High Court  
(B) Calcutta High Court  
(C) Bombay High Court  
(D) Madras High Court
11. The abbreviation 'PETA' stands for  
(A) People for the ethical treatment of animals  
(B) Public for the ethical treatment of animals  
(C) Person for the ethical treatment of animals  
(D) People for the empathised treatment of animals
12. Who of the following was recently appointed as the new DG of the CRPF?  
(A) Adhrash Kumar  
(B) D.K. Basu  
(C) Prakash Mishra  
(D) Dilip Trivedi
13. Who of the following was appointed the new Chairman of the Press Council of India (PCI)?  
(A) Markandey Katju  
(B) Hari Shankar Bramha  
(C) C. Kumar Prasad  
(D) Mukul Mudgal
14. Who won Australian Open, 2015 men's single title -  
(A) Roger Federer  
(B) Rafael Nadal  
(C) Andy Murray  
(D) People for the empathised treatment of animals

- (D) Novak Djokovic
15. Who won the FIDE World Chess Champion, 2014
- (A) Viswanathan Anand
  - (B) Nigel Short
  - (C) Magnus Calsen
  - (D) Kasporov
16. Who of the following won the Formula One World Championship 2014?
- (A) Nico Rosberg
  - (B) Lewis Hamilton
  - (C) Fernando Alonso
  - (D) Sebastian Vettel
17. *Youtube* a video sharing website is owned by -
- (A) IBM
  - (B) Microsoft
  - (C) Yahoo
  - (D) Google
18. RBI has recently made SMS alerts mandatory for which of the following services?
- (A) Money Deposit
  - (B) Cheque Clearance
  - (C) NEFT transfer
  - (D) Internet banking
19. Who is the Union Law Minister?
- A) Ravi Shankar Prasad
  - B) Sadananda Gowda
  - C) Arun Jaitley
  - D) Kabil Sibal
20. The book '*Roses in December*' is written by -
- A) Narasimha Rao
  - B) Lord Mountbatten
  - C) Justice MC Chagla
  - D) Barack Obama
21. The writ of *Habeas Corpus* is available for -
- (A) Directing the government to comply court orders
  - (B) The purpose of releasing from illegally detained persons
  - (C) Direction from Supreme Court to High Court to comply orders
  - (D) Direction to hand over the body to the police custody.
22. Article 21 A was inserted to the Constitution of India by which Amendment?
- (A) 86<sup>th</sup> Amendment
  - (B) 87<sup>th</sup> Amendment
  - (C) 88<sup>th</sup> Amendment
  - (D) 85<sup>th</sup> Amendment

23. Which of the following articles guarantees Freedom of Press?  
(A) Article 18  
(B) Article 19  
(C) Article 20  
(D) Article 23
24. The Fundamental Right to Constitutional Remedies is guaranteed in which Article?  
(A) Article 29  
(B) Article 30  
(C) Article 31  
(D) Article 32
25. Who considered the Right to Constitutional Remedies as the very '*heart and soul*' of the Indian Constitution?  
(A) Mahatma Gandhi  
(B) J.L. Nehru  
(C) B.R. Ambedkar  
(D) Dr. Rajendra Prasad
26. Who among the following is Constitutionally empowered to declare an area as a Scheduled Area?  
(A) Parliament  
(B) Prime Minister  
(C) Chief Minister  
(D) The President of India
27. Age of a candidate to contest Parliamentary Election is  
(A) 25 years  
(B) 35 years  
(C) 30 years  
(D) 40 years
28. Comptroller and Auditor General of India is appointed by  
(A) Chief Justice of India  
(B) By the President on the recommendation of Chief Justice of India  
(C) By the President of India  
(D) Finance Minister
29. The tenure of Rajya Sabha is  
(A) 4 years  
(B) 5 years  
(C) 6 years  
(D) Permanent
30. Who calls the joint session of the two Houses of the Parliament  
(A) The Speaker of Lok Sabha  
(B) The Prime Minister  
(C) The President  
(D) The Vice President



31. Who can initiate impeachment proceedings against the President of India?  
(A) Either House of the Parliament  
(B) Only Lok Sabha  
(C) Only Rajya Sabha  
(D) Vice President of India
32. The name of Japan's Parliament is known as  
(A) Jirga  
(B) Diet  
(C) Shushi  
(D) Shora
33. The Indian Parliament consists of –  
(A) Lok Sabha & Rajya Sabha  
(B) Lok Sabha & Council of States  
(C) The President, Lok Sabha & Rajya Sabha  
(D) The President, the Vice President, Lok Sabha & Rajya sabha
34. Who popularised the concept of 'Public Interest Litigation' in India-  
(A) P.N. Bhagwati  
(B) V.R. Krishna Iyer  
(C) A.M. Ahmadi  
(D) Y.K Sabrawal
35. The Governor of a State is -  
(A) Appointed by State Assembly  
(B) Appointed by the Prime Minister of India  
(C) Appointed by the President of India  
(D) Appointed by the State Chief justice
36. The Chief Justice of a High Court is appointed by -  
(A) The Collegium  
(B) The President of India  
(C) The Chief Justice of India  
(D) The Governor
37. Which of the following is Extra Constitutional body?  
(A) The Planning Commission  
(B) The Finance Commission  
(C) The Election Commission  
(D) Union Public commission
38. Who conduct the State Assembly Election?  
(A) State Election Commission  
(B) Election commission of India  
(C) Chief Election Officer of the State  
(D) Governor of the State

39. Financial Emergency has been declared for –  
(A) 2 times  
(B) 3 times  
(C) Once  
(D) Never
40. Which of the following Articles of the Constitution has the provision for the President to proclaim emergency?  
(A) Article 356  
(B) Article 357  
(C) Article 358  
(D) Article 355
41. The 73<sup>rd</sup> Amendment of India deal with –  
(A) Panchayati Raj  
(B) Article 21 A  
(C) MNREGS  
(D) Black money
42. Which of the following Constitutional Amendment Act is considered as mini Constitution?  
(A) 41<sup>st</sup> Amendment  
(B) 42<sup>nd</sup> Amendment  
(C) 43<sup>rd</sup> Amendment  
(D) 44<sup>th</sup> Amendment
43. Who is the guardian of Fundamental Rights guaranteed in Indian Constitution?  
(A) Police  
(B) Parliament  
(C) Constitution  
(D) High Court & Supreme Court
44. Right to Education to all children between the age of 6 to 14 years is –  
(A) A statutory Right  
(B) Directive Principle of State Policy  
(C) Constitutional Right  
(D) Fundamental Right
45. Which provision of the Fundamental Rights is related to right against untouchability?  
(A) Article 16  
(B) Article 17  
(C) Article 18  
(D) Article 24
46. At present in the Constitution of India Right to Property is  
(A) Fundamental Right  
(B) Directive Right  
(C) Statutory Right  
(D) Legal Right

47. The concept of 'Welfare State' is included in which part of the Indian Constitution?  
(A) The Directive Principle of State policy  
(B) Preamble of the Constitution  
(C) Fundamental Rights  
(D) Fundamental Duties
48. The concept of Judicial Review in our Constitution is taken from the Constitution of  
(A) USA  
(B) Canada  
(C) England  
(D) Japan
49. The term '*first past the post system*' is associated with  
(A) Reservation policy  
(B) Budget allocation  
(C) Election  
(D) Censor board
50. Which of the following Ministries prepares its own Budget and present before the Parliament every year?  
(A) Ministry of Law & Justice  
(B) Defence Ministry  
(C) Judiciary  
(D) Railway Ministry
51. Which planet in our Solar System is like Earth in size and mass?  
(A) Venus  
(B) Mars  
(C) Mercury  
(D) Saturn
52. The second largest planet in our Solar System is-  
(A) Saturn  
(B) Jupiter  
(C) Earth  
(D) Mars
53. The second most abundant metal available on this Earth crust is –  
(A) Aluminium  
(B) Iron  
(C) Brass  
(D) Zinc
54. The place of origin of an earth quake is called -  
(A) Apicentre  
(B) Epicentre  
(C) Seismic  
(D) Focus



55. Which of the following is not a *rabi* crop?  
(A) Wheat  
(B) Barley  
(C) Rice  
(D) Pulses
56. Manas National Park is located at-  
(A) Garo Hills  
(B) Nilgiri Hills  
(C) Barpeta, Assam  
(D) Nainital
57. The famous site Ajanta is located at -  
(A) Agra  
(B) Mysore  
(C) Konark  
(D) Maharashtra
58. Chilka lake is located at -  
(A) West Bengal  
(B) Goa  
(C) Srinagar  
(D) Odisha
59. Where is Al- Aqusa Mosque located?  
(A) Jerusalem  
(B) Mecca  
(C) Jordan  
(D) Qatar
60. Which of the following is not the type of Fold Mountain?  
(A) Black forest  
(B) Ural  
(C) Alps  
(D) Andes
61. Which of the following is a not igneous rock?  
(A) Diamond  
(B) Granite  
(C) Gabbro  
(D) Gneiss
62. Which scale is used to measure the magnitude of earth quake?  
(A) Mercalli scale  
(B) Richter scale  
(C) Seismic scale  
(D) Metric scale
63. The ozone layer in the upper part of the atmosphere protects us from -

- (A) Ozone radiation  
(B) Ultra violet rays  
(C) Gamma rays  
(D) Infra violet rays
64. The highest biodiversity is found in which climate?  
(A) Sub tropical  
(B) Polar  
(C) Tundra  
(D) Equatorial
65. Which one of the following is not grassland?  
(A) Downs  
(B) Veld  
(C) Steppes  
(D) Selvas
66. Which of the following took great pains to expound the theory of 'Economic Drain'?  
(A) Raja Rammoh Roy  
(B) Dadabhai Naorojion  
(C) R.C Dutt  
(D) S. Banerjee
67. The play *Nil Darpan* ( 1860) of the famous Bengali write Dinbandhu Mitra portrays the oppression of-  
(A) The Indigo planters  
(B) The Artisans  
(C) The handloom weavers  
(D) The cotton planter
68. Who propounded the motto "Go back to the Vedas"?  
(A) Bal Gangadhar Tilak  
(B) Narendra Nath Datta  
(C) Vishnu Shastri Bapat  
(D) Swami Dayananda
69. A leading social reformer of the 19<sup>th</sup> century, who tried to combine Christian and Hindu ideals and practices in his socio religious reforms and avowed that Christ was a model man was,  
(A) M.G. Ranade  
(B) Keshav Chandra Sen  
(C) Ram Mohan Roy  
(D) Ishwar Chandra Vidyasagar
70. Which of the following factors caused the greatest racial cleavage in India before the foundation of the Indian National Congress?  
(A) The Arms Act of 1878  
(B) The Vernacular Press Act  
(C) The reduction of age for entry to the civil services  
(D) The Ilbert Bill controversy

71. Who gave the title of "*Rani*" to the Naga woman leader Gaidinliu?  
(A) Mahatma Gandhi  
(B) Subhas Chandra Bose  
(C) Jawaharlal Nehru  
(D) C.R. Das
72. The first woman President of Indian National Congress was -  
(A) Mrs. Annie Besant  
(B) Mrs. Sarojini Naidu  
(C) Aruna Asaf Ali  
(D) Kalpana Dutta
73. Who organised *Abhinava Bharat*, a secret society of Revolutionaries?  
(A) Khudiram Bose  
(B) Prafulla Chaki  
(C) A.D. Savakar  
(D) Pulin Bihari Das
74. Under whose leadership was the Chittagong Armory Raid organised?  
(A) Jatin Das  
(B) Surya Sen  
(C) Ambika Chakraborty  
(D) Lokamanya Tilak
75. Mahatma Gandhi first experimented with his technique of *Satyagraha* in  
(A) Champaran  
(B) Kaira  
(C) Ahmedabad Mill  
(D) Anti Rowlatt Act
76. The Poona Pact aimed at -  
(A) Hindu – Muslim unity  
(B) To represent the lower caste  
(C) The power sharing of Princes  
(D) To make a new Constitution
77. The historic Dandi March is associated with –  
(A) Boycott of British Clothes  
(B) Abolition of untouchability  
(C) Rights of the Harijans  
(D) Violation of salt law
78. SDR in IMF stands for  
(A) Special dollar rights  
(B) State drawing Rights  
(C) Specific drawing rights  
(D) Special drawing Right



79. FDI refers to -  
(A) Fixed Deposit Interest  
(B) Fixed Deposit Investment  
(C) Foreign Deposit Investment  
(D) Foreign Direct Investment
80. *Bharat Nirman Yojana* relates to -  
(A) White revolution  
(B) Pulses revolution  
(C) Infrastructure development  
(D) Family welfare programme
81. *Laissez – Faire* is a feature of -  
(A) Communism  
(B) Capitalism  
(C) Mixed economy  
(D) Socialism
82. Chlorofluro carbons are widely used in -  
(A) Micro Ovens  
(B) TV  
(C) Refrigerators  
(D) Washing Machine
83. The concept of '*carbon credit*' originated from which one of the following?  
(A) Kyoto Protocol  
(B) Earth Summit  
(C) Montreal Protocol  
(D) G + 5 submit
84. Curie is the unit of -  
(A) Temperature  
(B) Radio activity  
(C) Heat  
(D) Energy
85. Light year is unit of -  
(A) Speed of light  
(B) Weight of light  
(C) Distance  
(D) Mass
86. Ordinary glass is -  
(A) Calcium silicate  
(B) Sodium silicate  
(C) Copper silicate  
(D) Calcium and sodium silicate
87. Oxygen was discovered by -

- (A) Priestley
- (B) Boyle
- (C) Scheele
- (D) Cavendish

88. The largest flightless bird is -
- (A) Penguin
  - (B) Kiwi
  - (C) Ostrich
  - (D) Emu
89. The disease sleeping sickness is spread by -
- (A) House fly
  - (B) Tse Tse fly
  - (C) Sand fly
  - (D) Mosquito
90. Which of the following is warm blooded animal -
- (A) Shark
  - (B) Snake
  - (C) Bat
  - (D) Lizard
91. Which of the primates is nearest to modern man?
- (A) Gorilla
  - (B) Chimpanzee
  - (C) Cubon
  - (D) Loris
92. Bile is secreted by -
- (A) Gall bladder
  - (B) Liver
  - (C) Pancreas
  - (D) Bile duct
93. Which of the following is rich source of energy?
- (A) Fats
  - (B) Protein
  - (C) Vitamin
  - (D) Carbohydrate
94. Purification of blood take place in -
- (A) Liver
  - (B) Kidney
  - (C) Heart
  - (D) Lung

- (B) Digestion
  - (C) Immune system
  - (D) Metabolism
96. The largest gland found in human body -
- (A) Kidney
  - (B) Lung
  - (C) Liver
  - (D) Pancreas
97. A color blind person cannot distinguish -
- (A) Red and green
  - (B) Red and yellow
  - (C) Green and blue
  - (D) Yellow and blue
98. The vitamin which is water soluble and generally excreted in urine is-
- (A) Vitamin A
  - (B) Vitamin B
  - (C) Vitamin C
  - (D) Vitamin D
99. Human beings have -
- (A) 22 pairs of chromosomes
  - (B) 23 pairs of chromosomes
  - (C) 24 pairs of chromosomes
  - (D) 26 pairs of chromosomes
100. Who discovered the polio vaccine?
- (A) Louis Pasteur
  - (B) Eli Whitney
  - (C) Alexander Fleming
  - (D) Jonas Salk

